

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR K BABU

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4935/2018

MEHRAJ ALI & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

SLP(Crl) No. 4956/2018 (II)

(FOR ADMISSION and I.R. and IA No.81155/2018-EXEMPTION FROM FILING
O.T. and IA No.81153/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 26-10-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pulkit Chandna, Adv.
Mohd. Parvez Dabas, Adv.
Ms. Uzmi Jameel Husain, Adv.
Mr. Shakil Ahmed Syed, AOR

For Respondent(s)

Ms. Ritika Khanna, Adv.
Ms. Sweta Rani, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl.) No.4935/2018

Service is complete on respondent Nos.1 and 2 but none has entered appearance.

SLP(Crl) No. 4956/2018

Service is complete on respondent No.1 but none has entered appearance.

Respondent No.2 has not filed counter affidavit, despite last opportunity having been granted. Further opportunity is declined.

Being criminal matters, Registry to process the matters for listing before the Hon'ble Court, as per rules.

K BABU
Registrar